## CENTRAL ELECTRICITY REGULATORY COMMISSION 4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

No. L-1/44/2010-CERC Dated: 19<sup>th</sup> August, 2016

To

The General Manager,
National Load Despatch Centre (NLDC)
B-9, Qutab Institutional Area
Katwaria Sarai, New Delhi -110016

Subject: Submission of Point of Connection (PoC) Charges and Losses Results for 2016-17 (Q3) As per Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and subsequent amendments thereto – Reg.

Sir,

With reference to subject cited above, it has been observed that during the past two quarters, on account of non-submission of the information relating to "POC Charges and Losses Results" in time, the order notifying the POC Charges for the quarter April-June, 2016 could be issued on 6.5.2016 and for the quarter July-September on 28.7.2016.

2. You are therefore requested to submit the required information for the Third Application Period of 2016-17 <u>latest by 15.9.2016</u>, so that order in this regard can be issued by the Commission before the commencement of the Application Period.

Yours faithfully,

sd/-(Shubha Sarma) Secretary